

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/948(CHE)/2024

PETITION NUMBER : CP(IB)/812(CHE)/2020

**NAME OF THE APPLICANT : Venkataraman Subramanian (Liquidator)
(JBM Homes Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 35(1)(n) of IBC, 2016 r/w Reg 15 of
IBBI, Reg 2016**

ORDER

Ld. Counsel Ms. Sowmya for the Applicant.

This IA has been filed to take on record the 3rd Progress Report for the period ended 31st March 2024.

The report is taken on record subject to all just exceptions.

IA(IBC)/948(CHE)/2024 is accordingly disposed off.

**-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**